

# LOK SABHA DEBATES

## LOK SABHA

Wednesday, July 30, 1975/Sravana 8,  
1897 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

"CURRENT ECONOMIC SITUATION: A  
REVIEW"

THE MINISTER OF FINANCE  
(SHRI C. SUBRAMANIAM). I beg  
to lay on the Table a document en-  
titled "Current Economic Situation.  
A Review"—(Hindi and English ver-  
sions) [Placed in Library. See No.  
LT-9896/75.]

RICHARDSON AND CRUDDAS LTD. (AC-  
QUISITION AND TRANSFER OF UNDER-  
TAKING) RULES, 1974

THE DEPUTY MINISTER IN THE  
MINISTRY OF AGRICULTURE AND  
IRRIGATION (SHRI PRABHUDAS  
PATEL): On behalf of Shri A. C.  
George, I beg to lay on the Table a  
statement (Hindi and English ver-  
sions) giving reasons for delay in  
laying the Richardson and Cruddas  
Limited (Acquisition and Transfer of  
Undertaking) Rules, 1974 published in  
Notification No. S.O. 147(E), in Gazette  
of India dated the 20th March, 1975.  
[Placed in Library. See No. LT-9897/  
75.]

REPORT ON THE WORKING OF DEPOSIT  
INSURANCE CORPORATION, BOMBAY, NO-  
TIFICATION re. SPECIAL DEPOSIT  
SCHEME AND FOREIGN EXCHANGE  
REGULATION (AMENDMENT) RULES

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI-  
MATI SUSHILA ROHATGI): I beg  
to lay on the Table:—

- (1) A copy of the Report (Hindi  
and English versions) on the  
working of the Deposit In-  
surance Corporation, Bombay,  
for the year ended the 31st  
December, 1974 along with  
the Audited Accounts, under  
sub-section (2) of section 32  
of the Deposit Insurance Cor-  
poration Act, 1961. [Placed in  
Library. See No. LT-9898/  
75.]
- (2) A copy of Notification No.  
F.16(1)-20/75, (Hindi and  
English versions) published  
in Gazette of India, dated the  
30th June, 1975 regarding in-  
troduction of a Special De-  
posit Scheme for the benefit  
of non-Government provident,  
superannuation and gratuity  
funds. [Placed in Library.  
See No. LT-9899/75.]
- (3) A copy of the Foreign Ex-  
change Regulation (Amend-  
ment) Rules, 1974 (Hindi and  
English versions) published  
in Notification No. G.S.R. 663,  
in Gazette of India, dated the  
31st May, 1975, under sub-  
section (3) of section 70 of  
the Foreign Exchange Regu-  
lation Act, 1973. [Placed in  
Library. See No. LT-9900/  
75.]